

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 641/GT/2020**

Subject : Petition for truing up of tariff for the period 2016-19 and multi-year tariff for the period 2019-24 in respect of 1200 MW Teesta III Hydro-electric project.

Petitioner : Teesta Urja Limited

Respondents : PTC India Ltd. and 10 others

Date of Hearing : **19.5.2022**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Tarun Johri, Advocate, TUL  
Ms. Swati Jindal, TUL

**Record of Proceedings**

Case was called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner submitted that the Petitioner has filed the additional information sought by the Commission and has served copies to the Respondents. He also submitted that the Petitioner has filed its rejoinder to the replies of the Respondents and since pleadings are completed, the Commission may reserve order in the matter.

3. None present on behalf of the Respondents. The Commission reserved its order in this matter.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

